

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3490
ANSWERED ON:10.12.2009
OPENING OF PETROL PUMPS LPG AGENCIES
Bali Ram Dr. ;Ju Dev Shri Dilip Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): the number of petrol pumps/gas agencies propose to be open in Uttar Pradesh, Uttaranchal, Haryana and Chhattisgarh by the various agencies during the year 2008-09, 2009-10 and 2010-11 district-wise and locations-wise;
- (b): the details of the procedure adopted by the Government for opening/starting these agencies; and
- (c): the steps being taken by the Government to expedite the selection procedure of these agencies in order to start petrol pumps and gas agencies at the earliest?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a): the number of Retail Outlet (RO) dealerships / LPG distributorships commissioned /to be commissioned by Public Sector Oil Marketing Companies (OMCs), viz., Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPC) and Hindustan Petroleum Corporation Limited (HPC) in the State of Uttar Pradesh, Uttaranchal, Haryana and Chhattisgarh during 2008-09, 2009-10 and 2010-11 are as follow:

Name of OMCs No. of RO dealerships / LPG distributorships commissioned / to be commissioned during 2008-09 to 2010-11

RO LPG

IOC 554 37

BPC 137 91

HPC 164 93

The district-wise and location-wise details are available with Director (Marketing) of OMCs.

(b)&(c): New retail outlets/ LPG distributorships are set up by OMCs at identified locations based on surveys and feasibility studies. Locations found to be having sufficient potential and which are economically viable are rostered in the State-wise Marketing Plans for setting up retail outlets / LPG distributorships. Setting up of retail outlet dealership/ LPG distributorship involves various steps like issue of advertisements, scrutiny of applications, scrutiny of sites offered by candidates, interviews /selection of dealers, field verification of credentials of selected candidates, issue of Letter of Intent (LOI) procurement of land, obtaining various Statutory approvals, construction work, etc. The endeavour of the OMCs is to commission the RO dealership / LPG distributorship at the earliest after obtaining all the statutory approvals.